

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 32/17 in CP 11/2017	-	Hearing	241/ 242	Mrs. S. Maheswari Vs Evershine Smelting Alloy Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	N. A. ARJUN 8050324024	Respondent 1 & 2	N/A Arjun.
2	ROSHAN JACOB 9538526419	Petitioner	

Counsel for petitioner is present. PCS for respondent is also present. They requested time till 26.09.2017.

List it on 26.09.2017.

  
MEMBER (J)

  
MEMBER (T)